

(20)


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/386/ (IB)/2017
NAME OF THE PETITIONER(S) : GURMINDER SINGH
NAME OF THE RESPONDENT(S) : VCAN ACTIVE CARBON PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. MOHAN KUMAR	COUNSEL FOR RESPONDENT	
-------------------	---------------------------	--

2. A.M. Ilango	COUNSEL FOR PETITIONER	
----------------	---------------------------	---

ORDER

Counsel representing both the parties are present and submitted that there is a connected matter, TCP/200/2016 filed u/s 397/398. Both the counsel further submitted that the parties are intending to settle the issues and prayed time to report the final outcome of the settlement talks. Time extended at their request.
Put up on 19.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)